

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 51 (RE-2008)/2004-2009

NEW DELHI, DATED THE 17th July 2008

-
In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE2007) & (RE2008):

1. After VKGUY Product Code No. 10.37, contained in Table 10 of Appendix 37A, the following is added as under:

Sl. No.	VKGUY Product Code	Items	Date of export from which benefits will be admissible
38	10.38	Frozen Fish Products covered under the following ITC HS codes: ‘0303’, ‘030420’, ‘030611’, ‘030612’, ‘030614’, ‘030710’, ‘030739’, ‘030759’, ‘030760’, ‘1604’, ‘160510’, ‘160530’, ‘160540’, and ‘160590’.	1.4.2007

2. Further, for items included in this Public Notice, the last date for filing applications on time shall be 30.1.2009 or time period permitted in Para 3.19.1 of HBP v1 (RE2007) / Para 3.23.10 of HBP v1 (RE2008), whichever is later.

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(Issued from F.No.01/94/180/pol.form-07-08/AM07/PC-I)